## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1473/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Shyam Sundar Rathi

V/s.

Gammon Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

8. Sushon + Charan Achocale
Report

8. Slyam Rathi Petitioner

8. Slyam Rathi Petitioner

## **ORDER**

## CP No.1473/I&BP/NCLT/MB/MAH/2017

First Call: Pass over for taking instruction.

Second Call: For the settlement has been arrived at between the parties, at their request, list this matter for reporting settlement on 4.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)